

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF LAND RESOURCES

LOK SABHA

STARRED QUESTION NO. 117
TO BE ANSWERED ON 11.02.2025

Implementation of WDC-PMKSY

†*117. **Smt. Bharti Pardhi:**
Shri Shrirang Appa Chandu Barne:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government is implementing Watershed Development Component of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY);
- (b) if so, the aims and objectives of the scheme;
- (c) the details of projects launched under such scheme along with the details of assistance provided in this regard during the last five years, State-wise particularly in Balaghat district of Madhya Pradesh and in Maharashtra;
- (d) whether the Government has evaluated the completed projects under WDC-PMKSY 1.0, if so, the result achieved; and
- (e) the steps taken by the Government to ensure sustainable development through improved natural resource management?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (e): A statement is laid on the Table of the House.

**Statement referred to in reply to Parts (a) to (e) of Lok Sabha Starred Question No. 117
for answer on 11.02.2025 regarding 'Implementation of WDC-PMKSY'**

(a) & (b) Yes Sir.

The main aims and objectives of Watershed Development Component of Pradhan Mantri Krishi Sinchayee (WDC-PMKSY) are to improve productive potential of rainfed / degraded land through integrated watershed management; to strengthen community based local institutions for promotion of livelihoods & watershed sustainability, and to improve the efficiency of watershed projects through cross learning and incentive mechanism.

(c) The continuation of the scheme as WDC-PMKSY 2.0 has been approved by the Government on 15 December, 2021. Under WDC PMKSY 2.0, total 1150 watershed projects covering an area of 50.16 lakh ha at a total cost of Rs.12303.33 crore have been sanctioned to States/UTs by the Department for implementation.

From FY 2021-22 to FY 2024-25 (as on 06.02.2025), an amount of Rs.4616.29 crore has been released as Central share to the States/UTs for implementation of these projects.

The State-wise details of projects sanctioned and Central assistance released under the scheme including Madhya Pradesh and Maharashtra are given at **Annexure**. As State Government of Madhya Pradesh has not proposed any project in Balaghat district of Madhya Pradesh, Department has not sanctioned any project in Balaghat district.

(d) Third party End-line evaluation reports of completed WDC-PMKSY 1.0 projects revealed that there is significant improvement in availability of surface & ground water, increase in productivity, vegetative cover, enhanced livelihood opportunities and household incomes in project areas.

Further, an Evaluation of all Centrally Sponsored Schemes under 28 Umbrella Schemes including WDC-PMKSY 1.0 was also undertaken by Development Monitoring and Evaluation Office (DMEO), NITI Aayog through M/s KPMG Advisory Services Pvt. Ltd. The report of this evaluation also confirms the significant positive impacts and stated that the relevance of the scheme, impact of the projects and equity are satisfactory. However, report also suggested to give more focus on sustainability of assets created under the projects which were suitably addressed in the revised guidelines of WDC-PMKSY 2.0.

(e) The program guidelines provide for creation of the Watershed Development Fund, which is utilized for ensuring sustainability of the assets created under the watershed projects. One of the mandatory conditions for selection of villages for watershed projects is people's contribution towards the Watershed Development Fund. The Fund should be used to take up repair, maintenance and upgradation of common assets created for the benefit of primary stakeholders, which may also be supplemented through schemes like MGNREGS etc.

Concerted efforts are being made for achieving the intended outcomes of the WDC-PMKSY. The Department is undertaking a mass outreach campaign cum special drive, "Watershed Yatra" in project areas under WDC-PMKSY 2.0 across 26 States and 2 UTs w.e.f 5th February, 2025 onwards for realizing the Community Driven Watershed Development through "*Janbhagidari*".

Department is regularly reviewing implementation of WDC 2.0 projects through Review meetings, Video Conferences and writing D.O. letters at Secretary and Joint Secretary level to the senior officers in the States / UTs for their interventions and supervision, wherever required for effective, speedy and timely completion of the watershed projects. Further, field visits by senior officers in the project areas and review meetings and regular VCs are also held for close monitoring of the project implementation in States /UTs.

Annexure

Annexure referred to in reply to Part (c) of Lok Sabha Starred Question No. 117 for answer on 11.02.2025 regarding 'Implementation of WDC-PMKSY'

State-wise details of projects sanctioned and Central funds released under WDC-PMKSY 2.0

(Rs. in crore)

S. No.	State/UT	No of projects	Area (in lakh ha)	Project cost	Central share	Central funds released
1	Andhra Pradesh	59	2.44	555.31	333.19	137.09
2	Arunachal Pradesh	68	1.51	422.56	380.31	254.92
3	Assam	31	1.37	310.60	279.54	178.50
4	Bihar	35	1.72	440.97	264.58	154.95
5	Chhattisgarh	45	2.51	613.66	368.20	198.30
6	Goa	5	0.20	55.96	33.57	6.57
7	Gujarat	51	2.92	687.81	412.68	250.47
8	Haryana	9	0.31	80.59	48.36	19.30
9	Himachal Pradesh	26	0.54	151.20	136.08	55.77
10	Jharkhand	30	1.48	393.53	236.12	132.46
11	Karnataka	63	2.90	679.61	407.76	348.79
12	Kerala	6	0.26	73.26	43.95	30.16
13	Madhya Pradesh	85	5.10	1121.27	672.76	483.16
14	Maharashtra	140	5.26	1251.14	750.68	408.97
15	Manipur	13	0.59	164.33	147.90	34.53
16	Meghalaya	32	0.63	175.64	158.08	109.41
17	Mizoram	20	0.50	138.88	124.99	79.86
18	Nagaland	10	0.32	89.60	80.64	66.58
19	Odisha	53	2.94	759.96	455.98	346.40
20	Punjab	7	0.29	80.83	48.50	15.36
21	Rajasthan	149	7.51	1858.85	1115.31	531.80
22	Sikkim	6	0.20	56.00	50.40	30.00
23	Tamil Nadu	28	1.35	300.73	180.44	157.27
24	Telangana	35	1.47	368.07	220.84	86.95
25	Tripura	19	0.32	89.60	80.64	55.80
26	Uttar Pradesh	56	2.64	580.67	348.39	135.30
27	Uttarakhand	12	0.70	196.65	176.98	91.29
28	West Bengal	27	1.29	350.60	210.36	112.31
29	UT of J&K	19	0.70	194.58	194.58	85.19
30	UT of Ladakh	11	0.22	60.86	60.87	18.84
	Total	1150	50.16	12303.33	8022.68	4616.29
